

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-123/2003/10/42/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mallika Dutta,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the <sup>th</sup> 4 October, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.DJNB/6941 dtd. 03.10.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 04.10.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 04.10.2024 till the morning of 05.10.2024**, has been granted. The next senior most Judicial officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-123/2003/10/43 /A, dated** , 04-10-2024  
Copy to.

✓ 1. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

*Phuie*